

ITEM NO.101

COURT NO.3

SECTION IIB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 86/2013

JAGTAR SINGH

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

(with office report)

Date : 03/06/2015 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRAFULLA C. PANT
HON'BLE MR. JUSTICE AMITAVA ROY
(VACATION BENCH)

For Appellant(s) Mr. Shree Pal Singh,Adv.

For Respondent(s) Dr. Monika Gusain,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Adjourned at the request of learned counsel for the State.

List the matter after a week.

(Gulshan Kumar Arora)
Court Master

(Renu Diwan)
Court Master